

Hon. Minister to bestow his personal attention in this regard and see that this discrimination is removed immediately and the showroom employees of NTC of Tamil Nadu are also paid time-scale of pay with immediate effect.

- (vi) Need to arrange from State Bank of India loans of Rs. 2000/- for each worker of Buckingham and Carnatic Mills, Madras

SHRI K.R. NATARAJAN (Dindigul) : The Buckingham and Carnatic Mills of M/s Binny Ltd. Madras is one of the oldest textile mills in South India. The Mill is employing 8000 workers at Madras.

The Mill has run into difficulties, mostly because of old machinery in use. This Mill had to fact closure in 1981-82 but for the good offices of the Hon. Minister of Commerce. However, once again the Mill was closed down for 11 months in 1984. These closures resulted in a lot of hardship to workers. They obtained loans for subsistence. Now, the Mill has started working. They have heaved a sigh of relief. But they have still to discharge their loans.

The workers have approached the authorities to grant loan of Rs. 2,000 each which could be recovered from their salaries in instalments by deducting it from salaries. Now, the Government has to arrange loan through the State Bank of India. I request the Hon. Minister to solve their problem by arranging loan of Rs. 2,000 each employee immediately.

- (vii) Need to take steps to check Malaria in Delhi

SHRI LALIT MAKEN (South Delhi) : Hardly the menace of meningitis disease is over, other diseases like malaria and cholera have started creating panic amidst the people of Delhi. It is a pity that in a place like Delhi, these lethal diseases have not been eradicated. The Minister of Health and Family Welfare has said, in reply to the unstarred question No. 3495, that 52 people died in 1983 and 40 in 1984 because of malaria. Although the rains have not yet started, malaria has raised its ugly head. Insecticidal spray operations have not been undertaken in the Government colonies, *jhuggi-jhonpries*, villages and the backward areas.

I request the Government to take the following steps to curb this disease :

1. Small health centres should be set up in all villages, *jhuggi-jhonpries* colonies and backward areas to detect fever cases and examine blood smears.
2. Insecticidal operations should be immediately undertaken.
3. Drug Distribution Centres should be set up without any loss of time.
4. Public awareness and health education on the subject should be intensified,

- (viii) Need to lift ban on fresh recruitment in Central Government Offices

SHRI SATYAGOPAL MISRA (Tamluk) : Sir, the Government have recently renewed the order restricting the recruitments in Central Government offices and undertakings in the vacancies of the existing posts. This has created a serious situation in the field of employment in our country.

The order was issued during the year 1982 to bring down the expenditure. In this way, lakhs of unemployed youths have been deprived of the opportunities of being employed. Unemployment problem was serious and it has become more serious in this way.

The vacancy in a Central Government organisation is calculated on workload. Therefore, if posts in every section remain vacant for a long period, then who will carry on those work ? How the office discipline could be maintained ? How the offices will carry on the new responsibilities ? Even after the retirement of a person, that post could not be filled up.

The order of the Government of India to stop all the recruitment in Central Government organisations for a long period of more than three years has made the unemployment problem of our country more serious. More than 30,000 posts are vacant at present in Central Government offices and organisations in West Bengal alone.

In these circumstances, I would urge up-

on the Government to lift the ban immediately and provide the youth of our country, in the International Youth Year, the existing opportunities for employment.

[*Translation*]

- (ix) **Need to provide special assistance to Rajasthan for installing hand pumps to meet drought and drinking water scarcity in the State**

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh) : Mr. Deputy Speaker, Sir, Under rule 377, I want to draw the attention of Government to an important matter, *i.e.*, severe drought conditions in Rajasthan. The entire State of Rajasthan is in the grip of a severe drought. Apart from reeling under the famine, Chittorgarh district of South Rajasthan is passing through a severe crisis of drinking water. The summer has not yet set in, still the people are abandoning their villages in search of water. The rivers, riverlets, and ponds have all dried up. Therefore, I urge the Central Government to provide special assistance to famine in Rajasthan to ease the situation of and arrange to instal more and more hand pumps immediately to provide water, particularly in district Chittorgarh of South Rajasthan, otherwise, it will be difficult to save the cattle as well as human beings.

- (x) **Need to permit shopkeepers of Dharampura on Kalka-Simla National Highway to carry on their business till new shops are constructed for them**

SHRI K.D. SULTANPURI (Simla) : Mr. Deputy Speaker, Sir, with your permission I want to draw the attention of the Government under rule 377 to the widening of the National Highway from Kalka to Simla on which huge funds are being spent by the Central Government. Due to this, the shopkeepers at Dharampur, Kumar Hatti and other places on that highway, who have been running these shops for generations are facing great difficulty and are feeling helpless as their shops have come in the highway. Government have also given them small compensations which they have accepted after making protest and now they are knocking at the doors of the court so that they are not deprived of their business. About 500

people are facing the risk of losing their business in Dharampur, the centre of Solan district. In view of their genuine problems, I demand that the Central Government should arrange to allot them separate land (from the State Government) for running their business and they may be allowed to carry on business in their shops till such time as new shops are constructed for them, so that they may not experience difficulty in carrying on their profession.

I hope the concerned Ministry will take immediate action in this regard and will meet the demand of the people.

12.35 hrs.

DEMANDS FOR GRANTS (GENERAL),
1985-86—*Contd.*

Ministry of Commerce and Supply*

[*English*]

MR. DEPUTY SPEAKER : The House will now take up discussion and voting on Demands Nos. 10 to 13 relating to the Ministry of Commerce and Supply for which six hours have been allotted.

Hon. Members present in the House whose cut motions to the Demands for Grants have been circulated may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move.

A list showing the serial numbers of cut motions treated as moved will be put up on the Notice Board shortly. In case any member finds any discrepancy in the list, he may kindly bring it to the notice of the Officer at the Table without delay.

Motion Moved :

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Fourth column of the Order Paper be granted to the President out of the

*Moved with the recommendation of the President.